मुझाव प्राप्त हुए हैं ; भोर

(घ) यदि हां, तो उनका ब्यौरा क्या है ?

•(•[Check on films depicting violence, sex and climes

291'. SHRI PRAKASH VIR SHASTRI: Will the Minister cjf INFORMATION AND BROADCASTING be pleased to state:

(a) whethes Government have asked the Films Censor Board to exercise a check on scenes depicting violence, sex and (limes in films;

.

(b) if so, what is the outcome thereof;

(c) whether it is a fact that Government have received some suggestions for restructuring the Film Censor Board; and

(d) if so, what are the details thereof?]

सूचना और प्रसारण मंत्रालय में उप-मंत्री (श्री धर्मवीर सिंह): (क) ग्रीर (ख) चलचित्र ग्रधिनियम, 1952 ग्रीर इसके ग्रधीन बने नियमों में फिल्मों में ग्रत्यधिक सैक्स, हिंसा, ग्रश्लीलता, ग्रादि के प्रदर्भन को रोकने के लिए व्यापक मार्गदर्भक सिद्धान्तों की व्यवस्था है । सरकार ने फिल्म सेंसर वोर्ड को समय-समय पर परामर्श दिया है कि वह कानून ढारा स्वीकृत सेंगर संबंधी सिद्धांतों को लागू करने में सक्ती बरते । बोर्ड इस बारे में समुचित सतर्कता ग्रीर अनुशासन का प्रयोग कर रहा है । कतिपय मामलों में बोर्ड द्वारा ग्रत्यधिक छांट कोंट की गई है ग्रीर कुछ फिल्मों पर पूर्णंतया प्रतिबंध लगाया गया है ।

(ग) ग्रीर (घ) फिल्म सेंसर संबंधी जांच समिति की सिकारिणों को ध्यान में रखते हुए चलचित ग्रधितियम, 1952 में संगोधन करने वाला एक विधेयक ग्रगस्त, 1973 में राज्य सभा ढारा पास किया गया था। यह विधेयक ग्रव लोक सभा के विचाराधीन है। विधेयक के पास हो जाने के बाद बोर्ड का पुनर्गठन किया जायेगा।

t [] English translation.

t[THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b) The Cinematograph Act, 1952 and the rules thereunder provide extensive guidelines to curb display of gross sex, violence, obscenity etc. in films. Government have from lime to time advised the Board of Film Censors to be him in enforcing the principles of censorship sane tioned by law. The Board has been exercising due vigilance and discipline in this regard. In certain cases, heavy excisions have been made by the Board and some films have been totally banned.

(c) and (d) After taking into consideration the recommendations of the Enquiry Committee on Film Censorship, a Bill to amend the Cinematograph Act, 1952 was passed by the Rajya Sabha in August, 1973 and the Bill is now pending before the Lok Sabha. The Board will be reconstituted after the passage of the Bill]

Power cut by BHF.L to States

293. SHRI V. IS.. SAKHLECHA¹: SHRI B. S. SHEKHAWAT: SHRI PRAKASH VIR SHASTRI:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Bharat Heavy Electricals Limited has suspended supplies of the power generation equipment to the Uttar Pradesh Government and some other State Electricity Boards;

(b) it so, what are the reasons therefor and its likely impact on the power generation schemes in the States concerned; and

(c) what steps Government have taken to settle the dispute, if any?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT): (a) and (b) It has been ascertained from Bharat Heavy Electricals Limited that they have not suspended supplies of generation equipment to Uttar Pradesh or any other State Electricity Board. However, the outstanding dues owed by some State Electricity Boards, particularly the Uttar Pradesh State Electricity Board, have risen to such a magnitude as to cause concern for a commercial enterprise like BHEL in the continuance of their operations without dislocation. BHEL have represented that if the large dues owed to them by some Stale Electricity Boards are not settled without delay, their normal perations would suffer resulting in interruption of supplies of equipment from their factories to the respective power projects.

(c) There is no dispute, as such, between BHEL and any Slate Electricity Board. The problem is in regard to payment for equipment supplied to the Boards. The Government of India are sei/ed of 111 is problem and are examining how best BHEL could be enabled to continue production and the State Electricity Boards (o lereive timely supplies of equipment.

Operation of tiansmitter-cumreceiving sets in clandestine activities in Meghalaya

294. SHRI ii. S. SHEKHAWAT: SHRI V. K. SAKHI ECU \:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some powerful transmitter cum-receiving sets, being used as secret mobile radio stations in clandestine activities were recently discovered Mcghaiaya;

(b) whether Government have made any investigation in the matter; and

(c) if so, what are the details thereof and action Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c) According to the information received from (he Government of Meghalava, the State Police recovered two portable radio trans-receiver sets on 19th April. 1974 from two persons who were moving about suspiciously in Sfiil-long.

The sets have been examined by experts and found to have a capacity for transmission across about 30 to 50 miles.

Six persons have I led. in this connection and a case under Rule 48 of

Defence of India Rules has been registered. Investigation of the case by the Stale C1D is in progress.

Export of T.V. sets

295. SHRI B. S. SHEKHAWAT:

SHRI V. K. SAKHLECHA:

Will the Minister of ELECTRONICS be pleased to stale:

(a) whether it is a fact that India has started exporting TV. sets;

(b) if so, the extent to which the sets are likely to be exported during the current year and the countries to which these sets are to be exported:

(c) the price at which these sets have been offered to the importing countries as compared to the sets exported I.) other countries; and

(d) the steps taken so far by Government to bring down the prices of i".V. sets so as to make Lheni within the reach of the Indian masses?

THE PRIME MINISTER AM) MINISTER OF ELECTRONICS (SHRIMATI INDIRA GANDHI): (a) and (b) Efforts are being made by T.V. manufacturing units in the country to export T.V. sets, particularly to countries in Africa and the Middle East. One unit has obtained a small order from an African Country and actual export formalities are now under way. Three units have been licenced to manufacture T.V. sets for 100 per cent export in the Export Processing Zone being established at Santa Cruz near Bombay; these exports are expected to be largely to Western Europe. The volume of export of IV. seis by 1975-76 is expected to be about Rs. 50 lakhs.

(c) Prices of T.V. sets to be exported from ibis country will necessarily have to be competitive with similar exports from other countries.

(d) Generally speaking, a T.V. set even at international prices is a high-priced item and is not within the reach of the vast majority ol in people for private purch

It is, however, hoped to cover a large audience through the use of community n crs.

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